COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 757 OF 2018

Dated : 26th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sakthi Masala Private Ltd. Appellant(s) Vs. Karnataka Electricity Regulatory Commission & Respondent(s) Ors.

:

Counsel for the Appellant (s)

Mr. Senthil Jagadeesan Ms. Sonakshi Malhan

<u>ORDER</u>

Issue notice to the Respondents on maintainability, returnable on 25.04.2018. Dasti, in addition is permitted.

List the matter on 25.04.2018.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Pr/kt